NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 26/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2017

NAME OF THE PARTIES:

Mr. Pratik Jayesh Vira

V/s.

Sunshine Global Technologies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241-244 of the Companies Act, 2013.

DESIGNATION

SIGNATURE pandin

1) Mandini Chi Hal 1/6. M. Humranwale

Petitioners

ORDER CP No.26/241-244/NCLT/MB/MAH/2017

At request of the parties, list this matter on 10.11.2017.

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)